[श्री हरिकेश बहादुर]

जाय जिस से सस्ते दाम पर बुनकरों को सूत मिल सके। बुनकरों को अपना कारोबार ठीक ढंग से चलाने के लिये उन्हें पर्याप्त ऋण देने की व्यवस्था भी सरकार द्वारा की जानी चाहिये। इस दिशा में किसी भी प्रकार की लापरवाही हथकरघा उद्योग के लिये खतरनाक सिद्ध होगी। अतः सरकार को तत्काल ध्यान देना चाहिये।

(iv) REMEDIAL MEASURES TO CONTROL OUTBREAK OF VIRAL FEVER IN DELHI.

SHRI CHINTAMANI JENA (Balasore): Sir, several thousand persons have been suffering from a new viral fever in Delhi. The reason or reasons for this fever and the remedial measures are not known to the physicians of Delhi. The patients in almost all cases are paralysed after attack by this viral fever. Cases of paralysis are being reported from almost all Hospitals in Delhi. Only Safdarjung and AIIMS have admitted more than 20 patients suffering from this unknown disease. The doctors differ with each other on the causes of this viral fever. All of them are at a loss to explain the cause of such viral fever and, similarly, in case of curing of the disease, they are not prescribing any treatment except to console the patients by asking them to take rest. Regarding preventive measures, they only advise to keep away from crowded and conjested places. The fever as per the doctors will take its own course to be cured and the paralysis will hopefully disappear in 10 days. In some cases, as per the doctors, it may leave a deformity but that cannot be helped. Two deaths from viral paralysis have been reported from Ram Manohar Lohia Hospital. The symptoms range from a weakening fever to paralysis. The medical superintendent of Jayaprakash Narayan Hospital said that 'several cases of paralysis had come to his notice, but no one has been able to explain this'. While the doctors are still at a loss to come to a conclusion about the reason and remedy, the virus has taken a very serious turn. Several persons have complained of paralysis of one or more parts of the body. The medical superintendents of almost all Hospitals are not aware of the symptoms or even the kind of virus causing this.

In considering this very alarming situation, I would request the hon. Minister for Health to make a statement on this issue on the floor of the House.

(v) NEED TO PROVIDE ALTERNATIVE SOURCE OF FUEL TO VILLAGERS IN MADHYA PRADESH IN ORDER TO PREVENT INDISCRIMINATE FEELING OF TREES.

श्री प्रताप भानु शर्मा : (विदिशा) : उपाध्यक्ष महोदय, मध्य प्रदेश में जंगलों की अवैध कटाई का कार्य तेजी से किया जा रहा है। पिछले माह 20 जुलाई को प्रधान मंत्री श्रीमती इंदिरा गांधी ने भी मध्य प्रदेश यात्रा के समय इस बात पर अपनी गहरी चिन्ता व्यक्त की थी एवं राज्य शासन को निर्देश दिये थे कि वनों की अवैध कटाई को शीघ्र रोका जाना चाहिये। परन्तु इस के बाद भी प्रदेश के वन विभाग के अधिकारियों द्वारा इस दिशा में कोई ठोस कदम नहीं उठाये गये हैं।

हाल ही में 11 से 14 अगस्त तक मैंने अपने संसदीय क्षेत्र में रायसेन जिले का एवं अपने वघुनी क्षेत्र के ग्रामीण अंचलों का सघन दौरा किया था वहां पर वन विभाग के चौंकाने वाले तथ्य सामने आए। रायसेन जिले में जलाऊ एवं इमारती लकड़ी की अवैध कटाई एवं जाली परमिटों पर 40-50 लाख की लकड़ी निकासी का प्रकरण सामने आया है जिस की जांच की जा रही है। इसी प्रकार लाखों रुपए मूल्य की इमारती लकड़ी वन-विभाग के कूपों में पड़ी हुई खराब हो रही है।

ग्रामीण क्षेत्रों के लोग वन विभाग में रेंजर एवं डिप्टी-रेंजरों के आतंक से परेशान हैं।